### National Industrial Tribunal

5657. SHRI PURNA CHANDRA MALIK: Will the Minister of LABOUR be pleased to state:

- ◄ (a) whether the National Industrial Tribunal Award No. NTB 1 of 1985 for which failure report was received by the Ministry in 1986 has been referred to the National Industrial Tribunal for interpretation?
  - (b) if not, the resons for delay; and
- (c) the stage at which the matter stands at present?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI 'P.'A.')
SANGMA): (a) to (c). No, Sir. The matter"
is under consideration.

## Findings of Sub-committee on suicide in ICAR

- 5658. SHRI SAIFUDDIN CHOW-DHARY: Will the Minister of AGRICUL-TURE be pleased to state.
- (a) whether the Sub-committee of the Governing Body of 'the Indian Council of Agricultural Research that inquired into the causes of suicide of late Shri R. R." Patro; of the National Dairy Research Institute, Karnal has submitted its report;
- (b) if so, the recommendations made by the Committee; and
- . (c) the action contemplated by Government to implement the recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE; (SHR! YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). The Sub-Committee has concluded that there are some administrative lapses and no scientific lapse in dealing with the personnel matters of Shri R. R. Patro. Suitable departmental action has already been initiated against the officers responsible or the administrative lapses. The Sub-

Committee has also suggested some long-term and administrative set up in the ICAR system. Steps bad been initiated to implement these suggestions.

## Manufacture of gallium 35

- (a) whether some aluminium plants in the country have taken steps to manufacture gallium from bauxite tailings;
- (b) if so, the names of aluminium plants that have taken steps in this regard; and
  - (c) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAMBULARI SINHA) (a) 7. No, Sir.

(b) and (c). Do not arise.

#### (Translation)

# Construction of houses in backward and tribal areas of Maharashtra:

5660. SHRI VILAS MUTTEMWAR: Will the Minister of URBAN DEVELOP-MENT be pleased to state to the Articles of the Ment of the Men

- (a) the programmes schalked out for construction of houses in backward and tribal areas of Maharashtra, particularly in Vidarbha; and
- (b) the progress made so v far in implementation of the programme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT.

(SHRI' DALBIR SINGH): '(a) and (b) Housing being a State subject, all the social housing schemes are being implemented by the State Governments according to their needs and plan priorities. The Ution